

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

R-234-B  
1208

No. 20232-20/32-  
/Genl./Circulation/West/THC/2026

18 APR. 2026  
Dated, Delhi the 28/4/26

Sub:- Circular regarding the request for constitution of medical boards for conducting the routine medical examination in respect of accused/victims/inmates/prisoners etc.

Forwarded copy of letter No. 2169-81/DHC/Gaz.IIB/G-8/OT/2026 dated 16.04.2026 received along with its enclosure i.e. copy of Circular No. 29/DHC/Gaz.IIB/G-8/OT/2026 dated 16.04.2026 of Sh. Amitabh Rawat, Ld. Officer on Special Duty (Gaz-II), on the subject cited above, from Sh. Amit Narayan Bharthuar, Ld. Deputy Registrar (Gaz.-IIB), For Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi Delhi for information and compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



(Harish Kumar)  
District Judge (Commercial Court) - 04/  
Officer Incharge, General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

**HIGH COURT OF DELHI**  
Sher Shah Road, New Delhi

No.2169-81/DHC/Gaz.IIB/G-8/OT/2026

Dated: 16.04.2026

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

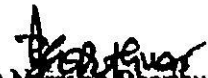
To,

1. The Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
3. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
5. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
6. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
7. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
9. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
10. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi
13. The Principal Judge, Family Courts (Headquarters), Dwarka Courts, New Delhi.

Madam/Sir,

I am directed to forward herewith a Circular bearing No.29/DHC/Gaz.-IIB/G-8/OT/2026 dated 16.04.2026, with the request to circulate the same amongst the Judicial Officers working under your kind control, for necessary compliance.

Yours sincerely,

  
(Amit Narayan Bhanuwar)  
Deputy Registrar (Gaz.-IIB)  
for Registrar General

Encl.: As above

OFC (General)  
P 1/14/26  
PD & SJ (west).

**HIGH COURT OF DELHI: NEW DELHI**

No.29/DHC/Gaz.-IIB/G-8/OT/2026

Dated:16<sup>th</sup> April, 2026

**CIRCULAR**

Hon'ble the Chief Justice has been pleased to direct all the District Courts in Delhi that requests for constitution of medical boards for conducting the routine medical examination in respect of accused/victims/inmates/prisoners etc., shall be referred to Central Government Hospitals/State Government Hospitals other than All India Institute of Medical Sciences (AIIMS). However, only in exceptional cases or in cases where, there is some dispute in the medical examination or report etc., requests may be specifically made to AIIMS on a case-to-case basis.

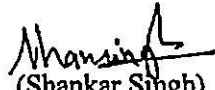
Sd/-  
(Amitabh Rawat)  
Officer on Special Duty (Gaz-II)  
For Registrar General

Endst. Nos.2163-68/DHC/Gaz.-IIB/G-8/OT/2026

Dated:16<sup>th</sup> April, 2026

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
5. The Medical Superintendent, All India Institute of Medical Sciences, Ansari Nagar, New Delhi.
6. Guard File.

  
(Shankar Singh)  
Joint Registrar (Gaz-IIB)